

BEFORE SHRI R.RAGUPATHI, ADDITIONAL SECRETARY & FIRST APPELLATE  
AUTHORITY  
(Under Section 19 of RTI Act, 2005)  
MINISTRY OF LAW & JUSTICE: DEPARTMENT OF LEGAL AFFAIRS  
Room No. 408, 'A' Wing,  
Shastri Bhavan, New Delhi-110 001  
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Appeal No.23(41)2012-IC

Dated: 10.04.2012

IN THE MATTER OF:

Shri OP Kapoor,  
B-7, Mayapuri, Phase-I  
New Delhi-110 064.

..... Appellant

Versus

Central Public Information Officer,  
Ministry of Law & Justice,  
Department of Legal Affairs,  
Shastri Bhavan, New Delhi.

..... Respondent

DATE: TENTH APRIL TWO THOUSAND AND TWELVE

ORDER

10.04.2012

This appeal was taken up for hearing today.

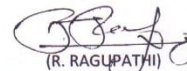
2. The Appellant was absent. From the Respondent side Shri Nirmal Singh, CPIO, Ms. Asha Sota, CPIO/US, Shri Inder Kumar, Addl. Legal Adviser and Shri Jagdish Kumar, SO, Implementation Cell were present.

3. The Appellant-Applicant filed an application dated 3/2/2012 seeking information relating to Delhi Street Charges (Vehicle Fund) Regulations, 2006 and the Respondent-CPIO, vide her letter dated 24/02/2012 furnished the information sought by the Appellant. Aggrieved by the information supplied by the Respondent-CPIO, he preferred the present appeal dated 04.03.2012 received on 14.03.2012.

4. On perusal of records placed before me and the comments furnished by the Respondent-CPIO, thereafter, I am of the view that the Appellant-Applicant's application dated 3/2/2012 was transferred to Chief Secretary, Govt. of NCT of Delhi, vide CPIO's letter dated 24/2/2012 as the subject-matter pertained to that Government. The Appellant-Applicant may approach/appeal directly to the Government of NCT of Delhi. In view of the above, the appeal is dismissed being devoid of merits

5. Appeal dismissed.

6. In case, the Appellant is not satisfied/convinced with this Order, he may file 2<sup>nd</sup> Appeal before the Hon'ble CIC, 2<sup>nd</sup> Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066 within the time period as prescribed under the provision of RTI Act, 2005.

  
(R. RAGUPATHI)

Additional Secretary & Appellate Authority

To

- 1) Shri OP Kapoor, B-7, Mayapuri, Phase-I New Delhi-110 064. (by Speed Post)
- 2) Shri Nirmal Singh, CPIO, D/o Legal Affairs, 'A' Wing Shastri Bhavan, New Delhi.
- 3) Shri Jagdish Kumar, SO, Impl. Cell, D/o Legal Affairs, Shastri Bhavan, New Delhi.